

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/161/2020
PETITION NUMBER : IBA/316/2019
NAME OF THE APPLICANT : Muthuiah Thevar Rajapandian (RP)
Unique Roof Pvt LTd
NAME OF THE RESPONDENT : Sree Ayyappa Medical College & Research
Foundation & 2 Ors
UNDER SECTION : 25(2) (b) OF IBC

ORDER

Due to paucity of time, this matter is adjourned to **03.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS